

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 2943
TO BE ANSWERED ON 03.08.2018

SCHEMES FOR WOMEN AND CHILDREN THROUGH NGOS

2943. SHRI ARVIND SAWANT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being run by the Government for empowerment of women and development of children in the country, particularly in Maharashtra through the Non-Governmental Organizations (NGOs);
- (b) whether the Government has set up any mechanism for monitoring the works being undertaken by the NGOs in the country, particularly in Maharashtra and if so, the details thereof;
- (c) the number of women and children benefited from these schemes during the said period, scheme and State/UT-wise;
- (d) whether these schemes have resulted in improving the living standard of beneficiaries; and
- (e) if so, the details thereof indicating the assessment made and the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) : The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and development of children through Non-Governmental Organisations (NGOs) across the country including Maharashtra. The details of those schemes are as follows:
 - i. **Swadhar Greh:** Swadhar Greh Scheme provide relief and rehabilitation to destitute women and women in distress. It targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity.
 - ii. **Ujjawala:** A Comprehensive Scheme for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation.
 - iii. **Rashtriya Mahila Kosh (RMK)** to provide loan to Intermediary Organisation (IMOs) like NGOs for on-lending to poor women beneficiaries.
 - iv. **Working Women Hostels (WWH)** for ensuring safe and affordable accommodation for women working away from their place of residence. These hostels have Day care facility for the children of inmates too.

- (b) : The schemes have in-built monitoring mechanism for effective implementation of schemes of MWCD run by NGOs and to check funds utilization,. Also, the regular follow-up is done by the Ministry and the States/UTs for every sanction of fund to the NGOs. The schemes are also periodically reviewed for their proper and better implementation. The schemes contain provisions for monitoring of the projects at Panchayat/Block/District Level, State Level and the Central Level. The same mechanisms are being followed in Maharashtra State also.
- (c) :The State/UT-wise details of beneficiaries reported for the Swadhar Greh, Ujjawala, Rashtriya Mahila Kosh (RMK) and Working Women Hostels (WWH) schemes are given at Annexure-I to IV respectively.
- (d) & (e): Independent research in this regard suggests improvement in the living standard of beneficiaries. However, the details of improvement of living standard of beneficiaries measured in terms of household consumption expenditure will be captured in the 75th quinquennial Round of (July 2017-June 2018) Household Consumer Expenditure Survey, being carried out by NSSO, Ministry of Statistics and Programme Implementation.

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2943 for 03.08.2018 by Shri Arvind Sawant, Member of Parliament, regarding Schemes for Women and Children through NGOs under Swadhar Greh scheme.

Number of beneficiaries under Swadhar Greh Scheme

S.No	Stae/UT	No. of Swadhar Greh	Number of Beneficiaries		
			2015-16	2016-17	2017-18
1	Andhra Pradesh	26	500	780	780
2	Arunachal Pradesh	1	0	30	30
3	Assam	24	600	720	720
4	Bihar	16	150	480	480
5	Punjab	2	0	60	60
6	Chandigarh	1	0	30	30
7	Chattisgarh	3	30	120	120
8	Delhi	2	0	60	60
9	Goa	1	0	30	30
10	Gujarat	7	210	210	210
11	Haryana	1	0	30	30
12	Jammu & Kashmir	4	100	120	120
13	Jharkhand	3	100	90	90
14	Karnataka	45	1520	1830	1830
15	Kerala	8	150	240	240
16	Madhya Pradesh	6	525	180	180
17	Maharashtra	76	2000	2280	2280
18	Manipur	23	850	690	690
19	Mizoram	2	50	60	60
20	Meghalaya	2	0	0	60
21	Nagaland	1	0	30	30
22	Odisha	72	2150	2190	2160
23	Puducherry	1	0	30	30
24	Rajasthan	14	550	420	420
25	Sikkim	1	0	30	30
26	Tamil Nadu	40	800	1200	1200
27	Telangana	24	435	720	720
28	Tripura	4	0	120	120
29	Uttar Pradesh	76	2745	2160	2741
30	Uttrakhand	9	250	120	270
31	West Bengal	48	663	1440	1440
32	Andaman and Nicobar Islands	1	0	30	30
	Total	544	14378	16530	17291

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2943 for 03.08.2018 by Shri Arvind Sawant, Member of Parliament, regarding Schemes for Women and Children through NGOs under Ujjawala scheme.

Number of beneficiaries under Ujjawala Scheme

S.N.	State/ UTs	2017-18	2018-19
1	Andhra Pradesh	375	375
2	Arunachal Pradesh	0	0
3	Assam	850	850
4	Bihar	75	75
5	Chhattisgarh	75	75
6	Goa	0	0
7	Gujarat	175	175
8	Haryana	0	0
9	Himachal Pradesh	0	0
10	Jammu & Kashmir	0	0
11	Jharkhand	0	0
12	Karnataka	616	616
13	Kerala	100	100
14	Madhya Pradesh	25	25
15	Maharashtra	925	925
16	Manipur	400	400
17	Meghalaya	0	0
18	Mizoram	25	25
19	Nagaland	25	25
20	Odisha	700	700
21	Punjab	0	0
22	Rajasthan	250	250
23	Sikkim	11	4
24	Tamil Nadu	200	200
25	Telangana	285	285
26	Tripura	0	0
27	Uttarakhand	175	175
28	Uttar Pradesh	142	142
29	West Bengal	100	100
30	Andaman & Nicobar Islands	0	0
31	Chandigarh	0	0
32	Dadra & Nagar Haveli	0	0
33	Daman and Diu	0	0
34	Delhi	0	0
35	Lakshadweep	0	0
36	Puducherry	0	0
Total		5529	5522

Annexure III

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2943 for 03.08.2018 by Shri Arvind Sawant, Member of Parliament, regarding Schemes for Women and Children through NGOs under RMK scheme.

Number of beneficiaries under RMK since inception up to 31.03.2018

S. No.	State	Beneficiaries
1	Andaman Nicobar	667
2	Andhra Pradesh	197760
3	Arunachal Pradesh	100
4	Assam	7005
5	Bihar	17156
6	Chhattisgarh	370
7	Delhi	7742
8	Gujarat	7173
9	Haryana	4392
10	Himachal Pradesh	12925
11	Jammu & Kashmir	1986
12	Jharkhand	2428
13	Karnataka	19188
14	Kerala	34257
15	Madhya Pradesh	22066
16	Maharashtra	35722
17	Manipur	8421
18	Mizoram	70
19	Nagaland	859
20	Odisha	39097
21	Pondicherry	300
22	Punjab	500
23	Rajasthan	30470
24	Tamil Nadu	169274
25	Telangana	32553
26	Uttar Pradesh	26909
27	Uttarakhand	3048
28	West Bengal	54867
	Total	737305

Annexure IV

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2943 for 03.08.2018 by Shri Arvind Sawant, Member of Parliament, regarding Schemes for Women and Children through NGOs under Working Women's Hostels scheme.

State-wise distribution of Sanctioned Working Women's Hostels with Day Care Centre

S.N o.	State/U.T.	No. of Hostels	Capacity of Hostels	No. of DCC	Capacity of Children
1	Andhra Pradesh	42	3255	23	760
2	Arunachal Pradesh	14	906	7	185
3	Assam	17	829	6	104
4	Bihar	6	266	4	75
5	Chhattisgarh	10	486	3	60
6	Goa	2	120	0	0
7	Gujarat	27	1309	7	210
8	Haryana	20	1561	9	265
9	Himachal Pradesh	15	561	4	120
10	Jammu & Kashmir	5	360	2	35
11	Jharkhand	2	214	1	30
12	Karnataka	62	5253	29	670
13	Kerala	158	15119	92	2518
14	Madhya Pradesh	63	3438	12	371
15	Maharashtra	143	10804	50	1210
16	Manipur	25	1672	16	512
17	Meghalaya	3	214	1	15
18	Mizoram	4	149	0	0
19	Nagaland	23	1636	9	282
20	Orissa	29	1825	8	140
21	Punjab	14	1417	4	110
22	Rajasthan	40	1893	13	320
23	Sikkim	2	144	1	30
24	Tamil Nadu	96	6900	40	1052
25	Telangana	21	1427	5	220
26	Tripura	1	50	0	0
27	Uttar Pradesh	41	3190	16	494
28	Uttarakhand	7	538	2	90
29	West Bengal	38	2639	16	406
	Union Territories				
1	Chandigarh	7	736	2	55
2	Delhi	20	3086	6	179
3	Pondicherry	4	221	0	0
Total (As on 31.07.2018)		961	72218	388	10518

